

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 82(ND)2015
CA. NO.

CORAM:

PRESENT: SH. M.K. HANJURA
HON'BLE MEMBER (J)

SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2017

NAME OF THE COMPANY: M/s. Mr. Vineet Sharma V/s. Bass Metal Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Geetika Matta	Advocate for respondent	(Objector for CBI)	G. Matta
2.	Ms. A. SHIVANI	for Respondent No 1 & 2.		Shivani
3.	Mr. Harshit Aggarwal	Adv Petitioner		Harshit Aggarwal
4.	Ms. Aishwarya Mishra	Adv Petitioner		Aishwarya Mishra

ORDERS

Learned Counsel for the parties are present. Ld. Counsel have stated that the parties are exploring the possibility of entering into an amicable settlement in the matter. They seek and are given four weeks time on that count.

List on 03.3.2017

- 59 -
(S.K. Mohapatra)
Member (Tech.)

- 59 -
(M.K. Hanajura)
Member (Judicial)